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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 235/14	TP 5/17	Hearing	433(e)/ 433(f)	Schneider Electric IT Logistics Asia Pacific Pte. Ltd. Vs Tulip Data Centre Services Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Saman Shreechra

Petitioner



9900840996

Counsel for petitioner is present. Information is received from ROC office that respondent company has not filed the Annual returns and balance sheet from 2013. Petitioner counsel requested time to verify whether the respondent company is continuing in doing business or not and report back to the Tribunal. He has also filed information from the NCF website.

List it on 13.07.2017.



MEMBER (J)



MEMBER (T)